

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **30.04.2024** THROUGH VIDEO CONFERENCING

**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

**IN THE MATTER OF** : Airpack Gases  
Vs  
Chowel India Pvt. Ltd.

**MAIN PETITION NUMBER** : IBA/1121/2019

**(IA/MA) APPLICATION NUMBERS**

IA/1599(CHE)/2022, IA/446(CHE)/2022, IA/780(CHE)/2021, IA/781(CHE)/2021,  
IA/908(CHE)/2021

**COMMON ORDER**

**IA/1599(CHE)/2022**

**IA/446(CHE)/2022**

**IA/780(CHE)/2021**

**IA/781(CHE)/2021**

**IA/908(CHE)/2021**

Present: Shri. A.G. Sathyanarayana, Ld. Counsel for the Liquidator.

Ms. Indhu Karunakaran, Ld. Counsel for the Respondent No.1 in  
IA/446(CHE)/2022.

Shri. Chandramouli Prabhakar, Ld. Counsel for R1 in  
IA/908(CHE)2021.

List all the applications on **27.06.2024**.

Sd/-

**VENKATARAMAN SUBRAMANIAM  
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN  
MEMBER (JUDICIAL)**

vs